

Statement 7: Financing of Gross Fiscal Deficit – 2013-14 (RE)

(Amount in ₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	250.0	16.3	-12.3	2.1	14.8	-17.2	5.1	-	-	-10.1	-3.8	244.9
2. Bihar	68.7	8.4	-0.1	15.5	1.2	-	2.2	-	-	-2.1	122.2	216.2
3. Chhattisgarh	31.9	-1.4	0.1	10.2	3.5	2.6	3.6	-	-	-0.5	1.1	51.0
4. Goa	7.9	1.0	-1.1	0.3	1.9	0.1	1.8	1.1	-	-0.2	8.7	21.4
5. Gujarat	130.5	-3.0	-2.7	-0.2	5.6	0.2	18.2	-	6.0	13.3	-5.1	162.8
6. Haryana	114.5	0.8	-3.4	-14.5	4.0	-	3.8	31.2	-0.8	-1.2	-19.2	115.2
7. Jharkhand	50.6	-1.4	-3.8	-3.6	-0.2	-1.4	14.1	-0.4	-0.1	2.0	-15.0	40.8
8. Karnataka	134.1	5.5	0.1	2.1	17.5	-10.0	17.5	1.0	-	-0.1	11.9	179.6
9. Kerala	119.8	3.8	-3.2	-0.4	11.7	-1.1	2.1	-2.8	-1.2	-1.6	4.3	131.4
10. Madhya Pradesh	89.6	9.9	6.5	5.4	8.4	-1.6	-18.8	0.3	3.0	-3.9	17.6	116.3
11. Maharashtra	191.7	19.9	-17.5	-	24.7	-6.1	62.7	0.1	0.9	-2.5	-8.4	265.6
12. Odisha	30.8	1.8	-6.4	8.7	10.0	6.0	-1.0	-0.2	4.3	-1.1	6.5	59.2
13. Punjab	80.7	2.5	-11.1	0.9	19.6	3.4	1.9	-2.4	-1.1	-1.1	-11.5	81.9
14. Rajasthan	68.8	4.6	-12.4	4.2	25.8	-2.4	2.1	-	-	37.7	54.7	183.0
15. Tamil Nadu	179.3	9.6	-6.3	5.6	14.6	-8.1	-13.7	2.8	-0.1	-0.6	33.3	216.4
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	170.5	-8.1	22.6	5.5	47.3	49.8	8.4	-92.0	-12.0	-5.7	67.5	253.8
18. West Bengal	195.6	7.5	-1.6	-0.6	2.2	-1.2	8.4	-	-	0.3	8.3	218.9
II. Special Category												
1. Arunachal Pradesh	2.3	-0.3	1.7	0.7	0.1	0.2	-3.3	-0.4	-1.5	-2.0	26.4	24.0
2. Assam	-5.9	-0.8	6.7	-0.5	7.7	0.6	2.2	0.9	-0.6	-	92.1	102.4
3. Himachal Pradesh	21.9	-0.1	1.1	0.8	10.0	-	3.0	-	-	-3.8	7.1	39.9
4. Jammu and Kashmir	28.7	-1.0	1.3	6.8	12.9	0.3	-	0.5	-	-11.1	-6.7	31.6
5. Manipur	3.5	-0.4	-0.3	0.4	0.7	-	-1.6	-	-	-	1.5	3.7
6. Meghalaya	3.7	0.2	0.6	0.4	1.6	-	0.1	0.1	-1.2	-0.1	-0.2	5.3
7. Mizoram	2.7	-	-	0.1	0.6	-	0.1	-	0.2	-0.1	12.5	16.1
8. Nagaland	4.1	-0.1	-	-	0.3	-	0.1	-	-	-0.2	6.3	10.7
9. Sikkim	2.5	-	0.1	0.5	-	0.1	-	-0.1	-	-0.1	-	3.1
10. Tripura	4.3	-0.3	-0.1	-	3.5	0.8	0.1	-0.5	0.1	-0.1	0.1	7.8
11. Uttarakhand	23.8	0.1	5.5	2.4	4.4	-0.4	2.3	0.6	-3.9	-3.0	0.1	31.9
All States	2,006.4	74.7	-35.7	52.7	254.4	14.7	121.2	-60.2	-8.2	2.4	412.5	2,835.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-6.3	-	-	-	-	-	-	-	2.2	-4.0
2. Puducherry	5.0	-0.4	-0.4	-	0.3	-	0.2	0.2	0.2	1.9	-0.9	6.1

'-' : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.